

of the Technical Teachers' Training Institute, Calcutta, for the year 1977-78 within the stipulated period of nine months after the close of the accounting year.

[Placed in Library. See No. LT-4021/79.]

STATEMENT EXPLAINING REASONS FOR NOT LAYING ANNUAL REPORT OF MODERN BAKERIES (INDIA) LTD., FOR 1977-78 WITHIN STIPULATED TIME

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the Table a statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Modern Bakeries (India) Limited for the year 1977-78 within the stipulated period of nine months after the close of the accounting year.

[Placed in Library. See No. LT-4022/79.]

NOTIFICATIONS UNDER INCOME-TAX ACT

SHRI BHANU PRATAP SINGH: Sir, on behalf of Shri Zulfiquarulla, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:

(1) The Income-tax (Ninth Amendment) Rules, 1978, published in Notification No. S.O. 725(E) in Gazette of India dated the 23rd December, 1978.

(2) The Income-tax (Amendment) Rules, 1979, published in Notification No. S.O. 58(E) in

Gazette of India dated the 30th January, 1979.

[Placed in Library. See No. LT-4023/79.]

12.40 hrs.

PUBLIC ACCOUNTS COMMITTEE

STATEMENTS

SHRI P. V. NARASINMHA RAO (Hanamkonda): I beg to lay on the Table the following Statements English and Hindi version):—

(1) Statement showing final replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Forty-Second Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Two Hundred and Tenth Report (Fifth Lok Sabha) on Naval Dockyard Expansion Scheme.

(2) Statement showing replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Fifty-Seventh Report of the Public Accounts Committee (Sixth Lok Sabha) regarding action taken by Government on the recommendations contained in their Two Hundred and Twenty-Fourth Report (Fifth Lok Sabha) on Railway Operations and Expenditure.

(3) Statement showing final replies of Government to the recommendations contained in Chapter V and the action taken replies on the recommendations made in Chapter I of the Sixty-Third Report of the Public Accounts Committee (Sixth Lok Sabha), regarding action taken by Government on the recommendations contained in their Two Hundred and Twenty-Ninth Report (Fifth Lok Sabha) on Defence Services.